

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: **TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD – Judicial Colloquium** – Nomination of **(1)** Judicial Officers in all cadres working in twin cities of Hyderabad and the Officers working in Ranga Reddy District (excluding the Officers working on deputation) to participate in the Judicial Colloquium **by physical mode** at Telangana State Judicial Academy, Secunderabad and **(2)** The Judicial Officers in all cadres working in Districts (other than twin cities and Head Quarters of Ranga Reddy District) to participate **by virtual mode** scheduled on 24.09.2022 (Saturday) – **Relief Arrangements - ORDERS – ISSUED.**

READ: 1. High Court's Lr.Roc.No.1525/SO/2022., dated 18.08.2022 from the Registrar General, High Court for the State of Telangana.
2. High Court's Lr.Roc.No.15011/54/2022-ATC, dated 21.07.2022 from the Government of India, Ministry of Home Affairs, Women Safety Division, New Delhi.
3. Letter Roc.No.848/2022/TSJA-Secunderabad, dated 23.08.2022 from the Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO.3440 /2022 - B.SPL., DATED: 08.09.2022.

The High Court is pleased to pass the following order:

I

The following Judicial Officers in all cadres working in Twin cities of Hyderabad and the officers working in Ranga Reddy District (excluding the Officers working on deputation), mentioned in Column No.2, are hereby nominated to participate in the Judicial Colloquium on 'Anti Human Trafficking' **by physical mode** scheduled on 24.09.2022 at Telangana State Judicial Academy, Secunderabad. Further the officer(s) mentioned in Column No.3, will be in-charge of the post(s) during the period of absence of the nominated officers mentioned in Column No.2 and the nominated officers are directed to report at Telangana State Judicial Academy, Secunderabad at 8:00 am on 24.09.2022(Saturday).

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SMT. B.MANJARI, I Additional Chief Judge, City Civil Court, Secunderabad.	Chief Judge, City Civil Court, Hyderabad.
2.	SRI K.PRABHAKARA RAO, II Additional Chief Judge, City Civil Court, Hyderabad.	
3.	SMT. V.SHARADA DEVI, Judge, Principal Family Court-cum-Addl. Chief Judge, City Civil Court, Hyderabad.	

4.	SMT. N.ROJA RAMANI, Judge, I Additional Family Court, City Civil Court, Hyderabad.	Chief Judge, City Civil Court, Hyderabad.	
5.	SMT. K.JAYANTHI, Judge, Principal Family Court, City Civil Court, Secunderabad.		
6.	SMT. G.SUNITHA RAVINDRA REDDY, IX Additional Chief Judge, City Civil Court, Hyderabad.		
7.	SMT. S.SARITHA, X Additional Chief Judge, City Civil Court, Hyderabad.		
8.	SMT. K.UMADEVI, XI Additional Chief Judge, City Civil Court, Hyderabad.		
9.	SRI J.JEEVAN KUMAR, XII Additional Chief Judge, City Civil Court, Secunderabad.		
10.	SMT. C.RATNA PADMAVATHI, XXVII Additional Chief Judge, City Civil Court, Secunderabad.		
11.	SRI VINOD KUMAR, XXV Additional Chief Judge, City Civil Court, Hyderabad.		
12.	Dr. SUNNAM SRINIVAS REDDY, XXVI Additional Chief Judge, City Civil Court, Hyderabad.		
13.	SMT. B.APARNA DEVI, XIV Additional Chief Judge, City Civil Court, Hyderabad.		
14.	DR. K.PATTABHIRAMA RAO, Principal Special Court in the cadre of District Judge for trial and disposal of Commercial Disputes, Hyderabad.		
15.	SMT. M.KIRAN MAHI, I Additional Judge, City Civil Court, Hyderabad.		Secretary, District Legal Services Authority, Hyderabad.
16.	SMT. V.BHAVANI, II Additional Judge, City Civil Court, Hyderabad.		
17.	SMT. K.SWAPNA RANI, III Additional Judge, City Civil Court, Secunderabad.		
18.	SMT. G.KALARCHANA, IV Additional Judge, City Civil Court, Hyderabad.		
19.	SRI MOHD. ABDUL JALEEL, V Additional Judge, City Civil Court, Hyderabad.		

20.	SRI P.PRADEEP NAIK, VII Additional Judge, City Civil Court, Hyderabad.	Secretary, District Legal Services Authority, Hyderabad
21.	SRI G.VENU, XIV Additional Judge, City Civil Court-cum- XVIII Additional Chief Metropolitan Magistrate, Secunderabad.	
22.	SRI SHAIK MEERA KHASIM SAHEB, XV Additional Judge, City Civil Court-cum- XIX Additional Chief Metropolitan Magistrate, Secunderabad.	
23.	SMT. CHITTIBOMMA ASHALATHA, XVI Additional Judge, City Civil Court-cum- XX Additional Chief Metropolitan Magistrate, Secunderabad.	
24.	SMT. A.KANCHANA REDDY, XVII Additional Judge, City Civil Court, Hyderabad.	
25.	SRI P.PURUSHOTHAM RAO, XVIII Additional Judge, City Civil Court, Hyderabad.	I Assistant Judge, City Civil Court, Secunderabad.
26.	SMT GUNDLA RADHIKA, II Assistant Judge, City Civil Court, Hyderabad.	
27.	SMT N.MANJULA, III Assistant Judge, City Civil Court, Hyderabad.	
28.	SRI ARUN KUMAR NARAM, IV Assistant Judge, City Civil Court, Hyderabad.	
29.	SRI A.VENKATESHWARA RAO, V Assistant Judge, City Civil Court, Hyderabad .	
30.	MS. VINDYA NAIK, VIII Assistant Judge, City Civil Court, Hyderabad.	
31.	SMT. KHUSHBOO UPADHYAY, IX Assistant Judge, City Civil Court, Hyderabad.	
32.	SMT. R.SIRI SOWJANYA, X Assistant Judge, City Civil Court, Hyderabad.	
33.	MS. AMISHI JAJIYAN, XIX Assistant Judge, City Civil Court, Hyderabad.	
34.	SRI SAI KIRAN KASAMALA, XX Assistant Judge, City Civil Court, Hyderabad.	

35.	SRI K.KUSHA, I Additional Metropolitan Sessions Judge, Hyderabad-cum-XV Additional Chief Judge, City Civil Court, Hyderabad.	Metropolitan Sessions Judge, Hyderabad.
36.	SRI C.V.S. SAI BHUPATHI, II Additional Metropolitan Sessions Judge, Hyderabad-cum-XVI Additional Chief Judge, City Civil Court, Hyderabad.	
37.	Dr D.HEMANTH KUMAR, IV Additional Metropolitan Sessions Judge, Hyderabad-cum-XVIII Additional Chief Judge, City Civil Court, Hyderabad.	
38.	SRI M.JOHNSON, Special Judge for trial of cases under SCs & STs (Prevention of Atrocities) Act-cum-VI Additional M.S.J., Secunderabad-cum-XX Additional C.J., City Civil Court, Secunderabad.	
39.	SMT. J.KAVITHA, Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women- cum-X Additional M.S.J., Hyderabad.	
40.	SRI K.JAYA KUMAR, Special Court in the cadre of Sessions Judge for trial of Criminal Cases relating to elected MPs., and MLAs., of the Telangana State, Hyderabad.	
41.	SRI D.DURGA PRASAD, Chief Metropolitan Magistrate, Hyderabad.	Secretary, District Legal Services Authority, Criminal Courts, Hyderabad.
42.	SRI M.RAJENDER, I Additional Chief Metropolitan Magistrate, Hyderabad.	
43.	SRI K.V.CHANDRA SHEKAR RAO, II Additional Chief Metropolitan Magistrate, Hyderabad.	
44.	SRI C.VIKRAM, III Additional Chief Metropolitan Magistrate, Hyderabad	
45.	SRI MUDIGONDA RAJU, IV Additional Chief Metropolitan Magistrate, Hyderabad	
46.	SMT. G.RADHIKA, V Additional Chief Metropolitan Magistrate, (Juvenile Court) Hyderabad.	
47.	SRI N.SANTOSH KUMAR (NEMURI), VI Additional Chief Metropolitan Magistrate, Hyderabad.	
48.	SMT. B.SOUJANYA, VII Additional Chief Metropolitan Magistrate, Hyderabad.	

49.	SMT. KAVITHA KARNATI, VIII Additional Chief Metropolitan Magistrate, Hyderabad.	
50.	SRI G.UDAY BHASKAR RAO, IX Additional Chief Metropolitan Magistrate, Hyderabad.	
51.	SMT. N.PRASANTHI, X Additional Chief Metropolitan Magistrate, Secunderabad.	
52.	SRI K.KIRAN KUMAR, XI Additional Chief Metropolitan Magistrate, Secunderabad.	
53.	SMT M.KALPANA, XXII Additional Chief Metropolitan Magistrate, Secunderabad	
54.	SRI V.ESWARAIAH, XII Additional Chief Metropolitan Magistrate -cum- Special Metropolitan Magistrate for trial of cases under Labour and Factories Act, Hyderabad.	
55.	SMT. R.M.SUBHAVALLI XIII Additional Chief Metropolitan Magistrate (Mahila Court), Hyderabad.	
56.	SRI T.KANHYA LAL, XIV Additional Chief Metropolitan Magistrate, Hyderabad.	
57.	SMT. B.PUSHPALATHA, XV Additional Chief Metropolitan Magistrate for trial of Video Piracy Cases, Hyderabad.	
58.	SMT. M.EUNICE, XVI Additional Chief Metropolitan Magistrate, Hyderabad.	
59.	SMT. P.SAI SUDHA XVII Additional Chief Metropolitan Magistrate, Hyderabad.	Secretary, District Legal Services Authority, Criminal Courts, Hyderabad.
60.	SRI G.PRAVEEN KUMAR Additional Chief Metropolitan Magistrate Court at Hyderabad to try the cases of Scam in M/s Satyam Computer Services Limited (SCSL)-cum-XXI Additional C.M.M., Hyderabad.	
61.	SRI GHOUSE PASHA MD. II Metropolitan Magistrate-cum-Special Judicial Magistrate of First Class for Railways , Secunderabad.	
62.	MS. JYOTHIRMAI KAKUMANI, III Metropolitan Magistrate, Hyderabad (Mobile Court under M.V. Act)	

I Metropolitan Magistrate, (**Municipal Mobile Court**), Hyderabad.

63.	SRI K.GOPI KRISHNA, IV Metropolitan Magistrate (Mobile Court under M.V.Act), Hyderabad.	
64.	SRI A.MANIKANTA, Special Judicial Magistrate of First Class, for cases under prohibition Act (Excise Court), Hyderabad.	
65.	SMT. SUSHMA MADAMANCHI, V Metropolitan Magistrate -Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	
66.	SRI MOHD. ABDUL KHALEEL VI Metropolitan Magistrate -Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	
67.	SMT. GOOLLA SPANDANA, VII Metropolitan Magistrate -Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	I Metropolitan Magistrate, (Municipal Mobile Court), Hyderabad.
68.	SRI BUDDARAPU SAI MANOJ, VIII Metropolitan Magistrate -Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	
69.	SMT. RAJITHA GOPU, X Metropolitan Magistrate -Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad	
70.	SMT. SWATHI MURARI, XI Metropolitan Magistrate -Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	
71.	SRI ANKIT SARWA, XII Metropolitan Magistrate -Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	
72.	SMT. V.B.NIRMALA GEETHAMBA, Chief Judge, City Small Causes Court, Hyderabad	Chief Judge, City Civil Court, Hyderabad.
73.	SRI CHIRAG MEHTA, Prl. Rent Controller, City Small Causes Court, Secunderabad -cum-XVII Assistant Judge, City Civil Court, Secunderabad.	Prl. Rent Controller, City Small Causes Court, Hyderabad -cum-XII Assistant Judge, City Civil Court, Hyderabad

74.	SRI CH.V.R.R.VARA PRASAD I Additional Special Judge for trial of CBI Cases, Hyderabad.	Prl. Special Judge for trial of CBI Cases, Hyderabad.
75.	SRI SURA SRINIVASA REDDY, III Additional Special Judge for trial of CBI Cases, Hyderabad.	
76.	SMT. T.ANITHA, Spl. Judge for trial of cases under the Essential Commodities Act, 1981 -Cum- III Additional Metropolitan Sessions Judge, Hyderabad -cum- XVII Additional Chief Judge, City Civil Court, Hyderabad	
77.	SMT. K.ARUNA KUMARI, Spl. Judge for trial of cases under Economic Offences-cum- VIII Additional Metropolitan Sessions Judge -cum- XXII Additional Chief Judge, City Civil Court, Hyderabad.	
78.	SRI G.RAJA GOPAL, Prl. Special Judge for trial of SPE & ACB Cases, Hyderabad.	
79.	SRI G.V.SUBRAHMANYAM, Chairman, Industrial Tribunal-I, Hyderabad.	Chief Judge, City Civil Court, Hyderabad.
80.	SRI B.R.MADHUSUDHAN RAO, Chairman, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad.	
81.	SMT. G.V.N.BHARATHA LAKSHMI, Presiding Officer, Labour Court-I, Hyderabad.	
82.	SRI R.THIRUPATHI, I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge, Rangareddy District <i>at L.B.Nagar.</i>	Principal District and Sessions Judge, Rangareddy District <i>at L.B.Nagar.</i>
83.	SRI M.SRINIVASA CHARY, Chairman, Land Reforms Appellate Tribunal -cum-II Additional District & Sessions Judge -cum-II Additional Metropolitan Sessions Judge, Ranga Reddy District <i>at L.B. Nagar.</i>	
84.	SRI MOHD. AFROZ AKTHAR, Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum- VII Additional District and Sessions Judge, Rangareddy District <i>at L.B.Nagar.</i>	
85.	SRI SUGALI NARAYANA, VIII Additional District and Sessions Judge-cum-VIII Additional Metropolitan Sessions Judge, Rangareddy District <i>at L.B.Nagar.</i>	
86.	SMT. HARISHA, IX Additional District and Sessions Judge-cum-IX Additional Metropolitan Sessions Judge, Rangareddy District <i>at L.B.Nagar.</i>	

87.	SRI Y.JAYA PRASAD XI Additional District and Sessions Judge-cum-XI Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.	Principal District and Sessions Judge, Rangareddy District at L.B.Nagar.
88.	SRI T.NARSI REDDY, Special Sessions Judge for trial and Disposal of Commercial Disputes, Rangareddy District at L.B.Nagar.	
89.	SMT. S.V.P.SURYA CHANDRA KALA, Judge, Family Court, Rangareddy District at L.B.Nagar.	
90.	SMT. P.MUKTHIDA, Judge, Additional Family Court, Rangareddy District at L.B. Nagar.	
91.	SRI P.SIVA RAM PRASAD, PrL. Senior Civil Judge-cum-Asst. Sessions Judge, Rangareddy District at L.B. Nagar.	Secretary, District Legal Services Authority, L.B.Nagar, Rangareddy District.
92.	SMT. D.VAROODHINI, I Additional Senior Civil Judge-cum-Chief Metropolitan Magistrate -cum-I Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.	
93.	SRI MILIND KAMBLE II Additional Senior Civil Judge-cum-II Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.	
94.	SRI G.RAMALINGAM, III Additional Senior Civil Judge-cum-III Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.	
95.	SMT. V.MADHAVI LATHA, IV Additional Senior Civil Judge-cum-IV Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.	
96.	SRI V.SRINIVAS Senior Civil Judge -cum-Assistant Sessions Judge, Rangareddy District at Kukatpally.	
97.	SMT. D.INDIRA, Principal Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at Ibrahimpatnam.	
98.	SRI A.NAGA RAJU Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge, Rangareddy District at Ibrahimpatnam.	
99.	SRI G.V.MAHESH NATH Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at Chevella.	
100.	SMT. C.M.RAJYA LAKSHMI Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at Shadnagar.	

101.	SRI DARAVATH UDAY NAIK I Additional Junior Civil Judge-cum-I Additional Metropolitan Magistrate, Rangareddy District <i>at LB Nagar.</i>	Principal Junior Civil Judge -cum- Metropolitan Magistrate, Rangareddy District <i>at L.B. Nagar.</i>
102.	Ms. M.USHASHREE II Additional Junior Civil Judge-cum-II Additional Metropolitan Magistrate, (Juvenile Court), Rangareddy District <i>at LB Nagar.</i>	
103.	SRI KOTHA RAVI III Additional Junior Civil Judge-cum-III Additional Metropolitan Magistrate, Rangareddy District <i>at LB Nagar.</i>	
104.	KUM. G.NISHKA PATRUDU Judicial Magistrate of First Class-Special (Mobile) PCR Act, Rangareddy-cum-IV Additional Metropolitan Magistrate-cum-IV Additional Junior Civil Judge, Rangareddy District <i>at LB Nagar.</i>	
105.	SRI DEVENDRA BABU D. Special Judicial Magistrate of First Class (Excise), Rangareddy-cum-V Additional Metropolitan Magistrate-cum-V Additional Junior Civil Judge, Rangareddy District <i>at LB Nagar.</i>	
106.	Ms. SHRADDHA SEHGAL VI Additional Metropolitan Magistrate-cum- VI Additional Junior Civil Judge, Rangareddy District <i>at LB Nagar.</i>	
107.	SRI MARUTHI PRASAD P. Additional Junior Civil Judge-cum- VII Additional Metropolitan Magistrate, Rangareddy District <i>at Hayathnagar.</i>	
108.	SMT. BOMMATHI BHAVANI Principal Junior Civil Judge-cum-VIII Additional Metropolitan Magistrate, Rangareddy District <i>at Kukatpally.</i>	
109.	SRI B.SRIRAM (BANOTHU) I Additional Junior Civil Judge-cum-IX Additional Metropolitan Magistrate, Rangareddy District <i>at Kukatpally.</i>	
110.	SMT. S.SHIVALEELA II Additional Junior Civil Judge-cum-X Additional Metropolitan Magistrate, Rangareddy District <i>at Kukatpally.</i>	
111.	SMT. E.SUCHARITHA, Principal Junior Civil Judge-cum-XI Additional Metropolitan Magistrate, Rangareddy District <i>at Rajendranagar.</i>	

112.	SRI JAMANA VENKATA SATYA RAJ KIRAN I Additional Junior Civil Judge-cum-XII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar.	Principal Junior Civil Judge -cum- Metropolitan Magistrate, Rangareddy District at L.B. Nagar.
113.	Ms. RUBINA FATHIMA II Additional Junior Civil Judge-cum-XIII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar.	
114.	SMT. P.CHANDANA Junior Civil Judge-cum-XIV Additional Metropolitan Magistrate, Rangareddy District at Hayathnagar.	
115.	MS. ANAMIKA Additional Junior Civil Judge-cum-XVI Additional Metropolitan Magistrate, Rangareddy District at Ibrahimpatnam.	
116.	SMT. FARHEEN KOUSER Junior Civil Judge-cum-XVII Additional Metropolitan Magistrate, Rangareddy District at Maheshwaram.	
117.	SMT. P.DEVI MANASA Junior Civil Judge-cum-Judicial Magistrate of First Class, Rangareddy District at Chevella.	
118.	SRI JEEVAN SURAJ SINGH Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Rangareddy District at Shadnagar.	

II

The Judicial Officers in all cadres working in the State of Telangana (**other than the twin cities of Hyderabad and the officers working in Ranga Reddy District as shown above**), are hereby nominated to participate in the Judicial Colloquium on 'Anti Human Trafficking' **by virtual mode** on 24.09.2022 (Saturday) through Cisco Webex Video Connectivity.

The URL Link and Meeting ID to join Webinar:URL Link: <https://hcts.webex.com/meet/tsja.secbad>Meeting ID: **1261117830**

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the website is valid for attending the said program by physical mode and virtual mode
 2. **The nominated officers are entitled only for actual journey time.**


REGISTRAR (VIGILANCE)

To

1. The Officers and Incharge Officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. The Principal Special Judge for C.B.I. Cases, Hyderabad.
8. The Chairperson, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad.
9. The Presiding Officer, Labour Court-I, Hyderabad.
10. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.

**11. THE PRL. DISTRICT AND SESSIONS JUDGES /THE I ADDL. DISTRICT AND SESSIONS JUDGES
/ THE DISTRICT TREASURY OFFICERS :**

- | | | |
|--|------------------------------|-----------------------------|
| 1) Adilabad | 2) Mancherial | 3) Nirmal |
| 4) Kumuram Bheem
Asifabad | 5) Karimnagar | 6) Jagtial |
| 7) Rajanna Sircilla | 8) Peddapalli | 9) Khammam |
| 10) Badradri Kothagudam | 11) Mahabubnagar | 12) Jogulamba Gadwal |
| 13) Wanaparthy | 14) Narayanpet | 15) Nagarkurnool |
| 16) Sangareddy | 17) Medak | 18) Siddipet |
| 19) Nalgonda | 20) Suryapet | 21) Yadadri Bhongir |
| 22) Nizamabad | 23) Kamareddy | 24) Rangareddy at L.B.Nagar |
| 25) Medchal-Malkajgiri
District at Malkajgiri | 26) Vikarabad | 27) Hanumakonda |
| 28) Warangal | 29) Jangaon | 30) Mahabubabad |
| 31) Mulugu | 32) Jayashankar Bhupalapally | |

12. The Pay and Accounts Officer, Hyderabad.
13. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.
14. The District Treasury Officer, Shamirpet, Medhcal-Malkajgiri District.

15. THE SECTION OFFICERS :

- | | | |
|-----------------------------|---------------------|---------------------|
| a) Special Officers Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

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